Annexure -7

Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 09-11-2021; List of creditors as on: 20-06-2022

List of operational creditors (Government dues)

Sl.	Details of Claimant		Details of claim								Amount of	Amount
No.			received								contingent	of any
	Department	Government	Date of	Amount	Amount Admitted	Nature of	Amount	Amount	Whether	% of voting	claim	mutual
			receipt	claimed	Provisionally	claim	covered by	covered by	related	share in		dues,
							security	guarantee	party?	CoC, if		that may
							interest			applicable		be set-off
1		Office of the Joint Commissioner Commercial Taxes, Alipore Charge, Kolkata		22,05,11,601	20,07,60,762							
	Commercial Taxes					Statutory Dues	Nil	Nil	No	NA	Nil	Nil
2		The Assistant Commissioner (ST) Annasalai Assessment Circle Chennai-6		48,736	48,736							
	Commercial Taxes		25-11-2021			Statutory Dues	Nil	Nil	No	NA	Nil	Nil
Total			22,05,60,337.00	20,08,09,498.10								

Note: As the books & accounts are not availble. Hence the claims are provisinally admitted based on the proof of claims submitted by the claimants.

Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1,97,50,839		
	١	
1,97,50,838.90	-	